

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

: CA/46/IB/2017

APPLICATION NUMBER

IN PETITION NUMBER : CP/551/(IB)/2017

NAME OF THE PETITIONER(S) : TOUGHENED ALLOYS AND STEELS PVT LTD

NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD

UNDER SECTION : 7 RULE 4

S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE**

REPRESENTATION BY WHOM

B ARVIND SREVATSA

ADVOCATE POR APPLICANT

Ramanin-

Advocat pro-

ORDER

Counsel for both the parties present. The Counsel for the Applicant prayed for time for filing a Rejoinder. At request, the time is enlarged with a direction to file the Rejoinder before the next date of hearing, by supplying the copy to the other side. The matter is posted for arguments. Put up on 27.02.2018 at 10.30 AM.

> -re-(CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)